

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 270 of 2018

IN THE MATTER OF:

Jai Mahal Hotels Pvt. Ltd.

...Appellant

Versus

RajKumar Devraj & Ors.

...Respondents

Present:

For Appellant: Dr. U.K. Chaudhary and Mr. Sanjiv Sen, Sr. Advocates with Ms. Manisha Chaudhury, Mr. Sayan Ray, Mr. Dhruv Gupta, Ms. Samridhi Gogia and Mr. Soumo Palit, Advocates

For Respondent: Mr. Abhishek Kumar Rao, Mr. Shailesh Suman and Ms. Bhavya Bharti, Advocates

With

Company Appeal (AT) No. 271 of 2018

IN THE MATTER OF:

Rajkumar Vijit Singh & Anr.

...Appellants

Versus

Rajkumar Devraj & Ors.

...Respondents

Present:

For Appellant : Dr. U.K. Chaudhary and Mr. Sanjiv Sen, Sr. Advocates with Ms. Manisha Chaudhury, Mr. Sayan Ray, Mr. Dhruv Gupta, Ms. Samridhi Gogia and Mr. Soumo Palit, Advocates

For Respondent: Mr. Abhishek Kumar Rao, Mr. Shailesh Suman and Ms. Bhavya Bharti, Advocates

With
Company Appeal (AT) No. 329 of 2018

IN THE MATTER OF:

Rambagh Palace Hotel Pvt. Ltd.

...Appellant

Versus

Rajkumar Devraj & Ors.

...Respondents

Present:

For Appellant : Dr. U.K. Chaudhary and Mr. Sanjiv Sen, Sr. Advocates with
Ms. Manisha Chaudhury, Mr. Sayan Ray, Mr. Dhruv Gupta,
Ms. Samridhi Gogia and Mr. Soumo Palit, Advocates

For Respondent: Mr. Abhishek Kumar Rao, Mr. Shailesh Suman and Ms.
Bhavya Bharti, Advocates

ORDER

12.07.2019 Due to paucity of time the matter could not be taken up.
Post these appeals 'for hearing' on 19th August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/